

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On. dt. 29.3.04
for Admission
and hearing.

08.04.2004.

LG. Counsel for the applicant is
on accommodation. Call on 15.04.2004.

Mr. Chairman S/
member S,

Mr. 2/4

Bench

On. dt. 8.4.04

for Admission
and Hearing.

Mr. 13/4

Bench

On. dt. 15.4.04

copies of order
prepared for counsels
for both side.

Mr. 2/4

*Shriyan
SD (S)*

15.4.2004

None appeared for the applicant
when called nor the applicant
in person did appear. This
matter has undergone a series
of adjournments at the instance
of the applicant. In view of this,
the matter cannot be allowed
to drag on indefinitely. In
view of this, the D.A. is adjourned
for default. Shri. A. K. Basu
Senior Standing counsel is
present and heard.

Mr. Vice-Chairman 15/4

Mr. Member S